

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF NOVEMBER-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT DAYS SECTION	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	...													
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/5137/2021	04-12-2021	HARSH CLEAN DHAN PVT. LTD. Vs ARYAN AGENCY AND ORS	KAPIL KHER	9891072729	06-11-2025	1433	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/469/2025	01-05-2025	M/s R K GOEL ABHEY KUMAR JAIN Vs KUMAR MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI	9810104312	11-11-2025	194	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/5489/2021	22-12-2021	TOMAR ELECTRICAL Vs KARTIK CONSTRUCTION CO. AND ANR	SATINDER SINGH BEDI	9250922672	17-11-2025	1426	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	Counter Claim	Counter Claim/18/2023	24-03-2023	KARTIK CONSTRUCTIONS CO AND ANR Vs TOMAR ELECTRICAL	SATINDER SINGH BEDI	9250922672	17-11-2025	969	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/860/2023	27-05-2023	SMT. SEEMA BHALOTIA PROPRIETOR OF BHALOTIA TRADING COMPANY Vs SH. SANJAY BAZAZ	ANANT RAO	9999421467	19-11-2025	907	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/111/2025	24-01-2025	M/S RANGOLI HANDLOOM PVT LTD Vs SANJEEV KUMAR JAIN	SIDDHANT BANGA	9999369931	22-11-2025	302	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/719/2024	02-07-2024	M/s JAGRITI PLASTICS LTD Vs M/s VASU METK PLAST PVT LTD AND ORS	RAKESH KUMAR	9711771000	26-11-2025	512	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/1242/2024	08-11-2024	BHARTI CHOUHAN Vs KAPIL GUPTA	JITIN SAHNI	9711267999	27-11-2025	384	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/870/2025	30-07-2025	VIKAS BANSAL Vs MUNICIPAL CORPORATION OF DELHI	S K SINGH	9811161525	28-11-2025	121	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/1079/2024	30-09-2024	PAWAN BANSAL Vs MUNICIPAL CORPORATION OF DELHI	S K SINGH	9811161525	29-11-2025	125	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/463/2025	30.04.2025	VIKAS GOEL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07.11.2025	191	YES	DECREE	-	-	

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION AND CONCILIATION	OMP/COMM/37/2025	26.07.2025	R.S. CREATION VS SANIRISH TEXTILES	SUDHIR AHLAWAT	8376972914	20.11.2025	117	NIL	DISPOSED			
4	MS. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/1246/2022	17-05-2022	M/S TULLIO GIUSI SRL NOW KNOWN AS GAP SERVICES SRL VAT 00222160160 Vs M/S SQUIRE BUTTON	BIPLAB KUMAR	9715-621-607	01-11-2025	1264 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/580/2024	09-05-2024	INDO OFFICE SOLUTION PRIVATE LIMITED Vs LINDEX IMPEX PRIVATE LIMITED	K \$ K LEGAL	7838-821-105	10-11-2025	550 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/177/2025	11-02-2025	M/S HARBANSH LAL FOODS PVT LTD Vs M/S NAHAR FROZEN FOODS ICE CREAM PVT LTD	BHUVNESHWA SR TYAGI	8826824663	13-11-2025	275 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/1505/2023	20-11-2023	SUPRAJIT ENGINEERING LIMITED Vs ABHAY KUMAR PANDEY AND ANR.	KALAANI LEGAL	9818090199	14-11-2025	730 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/704/2024	06-06-2024	MOHD SUHAIL AND ORS Vs ANITA GULATI AND ORS	SAURABH JAIN	8860141196	26-11-2025	538 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)-286/2024	24.02.2024	SATYA PAL GUPTA VS. MCD			26.11.2025	641 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1380/2023	CS (COMM)/1380/2023	04.12.2024	MAHADEV TRADING COMPANY VS. CHARU MEHTA ENTERPRISE	SH. DIXIT	8556059335	07.11.2025	751 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/111/2024	CS (COMM)/111/2024	18.01.2024	REGENT ENGINEERS PVT. LTD. VS. NETWORK BULL TECHNOLOGIES	SH. ANANT KUMAR HAJELAY	9810134489	01.11.2025	653 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/1332/2024	CS (COMM)/1332/2024	04.12.2024	G.K. MEHTA VS. KRISHAN KUMAR & ANR.	MS. MANVI KHURANA	7011370562	06.11.2025	337 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/1147/2024	CS (COMM)/1147/2024	19.10.2024	M/S. HARVI IMPEX VS. SONU AGGARWAL	SH. HARSH PRATAP SINGH	9810667858	17.11.2024	394 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	554/2018	05.12.2018	RADHE RADHE FASHIONS STUDIO PVT. LTD. VS. BANK OF INDIA	SONIA SHARMA	9811111993	06.11.2025	2528	NIL	NIL	NIL	NIL	RECOVERY

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			302	CS(COMM)	555/2018	05.12.2018	GURU NANAK INTERNATIONAL PVT. SHARMA LTD. VS BANK OF INDIA	9811111993	06.11.2025	2528	NIL	NIL	NIL	NIL	RECOVERY	
				CS(COMM)	1298/2024	26.11.2024	SANJAY KUMAR JAIN VS MCD	9811161525	14.11.2025	353	NIL	NIL	NIL	NIL	RECOVERY	
				CS(COMM)	158/2025	04.02.2025	RITU THAREJA VS MCD	9868088168	29.11.2025	298	NIL	NIL	NIL	NIL	RECOVERY	
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/3241/2021	09-09-2021	KANWAR SINGH Vs NEW INDIA ASSURANCE CO LTD AND ANR	PAIRAJEEV SRIVASTAVA	NA	15-11-2025	1528 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/3329/2021	15-09-2021	M/S ENTERPRISES LTD Vs M/S NEW INDIA ASSURANCE CO LTD	PAIRAJEEV SRIVASTAVA	NA	15-11-2025	1522 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	Arbitration & Conciliation Act, 1996:34	OMP (COMM.)/21/2022	27-01-2022	AYUB ALI AND SONS Vs GOVT. OF DELHI AND Anrs.	DEEPAK TYAGI	9811120780	27-11-2025	1410 DAYS	NO	DISMISSED CONTESTED	NIL	NIL	34
			308 EXTENSION BLOCK THO DELHI	Arbitration & Conciliation Act, 1996:34	OMP (COMM.)/32/2022	09-03-2022	M/S AYUB ALI AND SONS THROUGH PARTNER SARFRAZ KHAN Vs GOVT. OF NCT OF DELHI THROUGH EXECUTIVE	DEEPAK TYAGI	9811120780	27-11-2025	1359 DAYS	NO	DISMISSED CONTESTED	NIL	NIL	34
			308 EXTENSION BLOCK THO DELHI	Arbitration & Conciliation Act, 1996:34	OMP (COMM.)/106/2022	28-07-2022	SH KUMAR Vs M/S DHAN KUBER CHITS PVT LTD	VINOD DURGESH RAO	9810094557	27-11-2025	1195 days	NO	DISMISSED CONTESTED	NIL	NIL	34
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/946/2024	02-09-2024	MS A INTERNATIONAL Vs MS TRIMULA INDUSTRIES LIMITED	N(MOHD. ASLAM MANSOORI)	9810743142	06-11-2025	430 DAYS	YES	CONTESTED DISMISSED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	19-11-2025	315 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	CS (COMM)/1612/2019	27-08-2019	COSCO INDIA LTD. Vs B KSH. ISHWAR TRADERS	SINGH	9212727374	29.11.2025	2286					
			304	DAMAGES	CS (COMM)/1374/2022	30-05-2022	M/S R. K. ENTERPRISES Vs RAJESH JAIN	SH. VIKAS SHARMA	7011684029	29.11.2025	1279					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1188/2024	25/10/24	VIKAS VERMA VS. MUNICIPAL CORPORATION OF DELHI	Satyendra kumar singh(P),	9811161525	26/11/25	397	No	CONTESTED	26/11/25		
			307	Civil	CS (COMM)/70/2025	16/01/25	VIKAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	Satyendra kumar singh(P),	9811161525	29/11/25	317	No	CONTESTED	29/11/25		
			307	Civil	OMP (COMM)/12/2025	26/03/25	M/S ENKAY ENTERPRISES VS. UNIONS OF INDIA (COFMOW, INDIAN RAILWAY)	ISHAN SACHDEVA	9871300094	17/11/25	236	YES	CONTESTED	17/11/25		

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/4494/2021	01-11-2021	ANIL KUMAR MANDIRATTA Vs MUNICIPAL CORPORATION OF DELHI AND ANR		-	13.11.2025	1473	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/371/2022	01-02-2022	ICICI BANK Vs M/S GUILDER GROUP	Manish Kumar Dewan	-	28.11.2025	1396	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1275/2023	27-09-2023	SANTOSH YADAV Vs M/S TAURUS APPARELS PVT. LTD.	Vijay Pal Singh	9873521626	13.11.2025	778	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/145/2024	24-01-2024	M/s Taurus Apparels Pvt Ltd Vs Santosh Yadav Prop Of M/s Kensu Manufacturing And Trading Co	Feroz Ahmed	9810016199	13.11.2025	659	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/402/2024	26-03-2024	Rohit Jain Vs Sachin Jain	Shlok Suden	8800669576	24.11.2025	608	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1152/2024	19-10-2024	M/S MANMOHAN SINGH WADHWA CONSTRUCTION PVT LTD Vs MUNICIPALCOPORATION	satyendra kumar singh(P),	9811161525	01.11.2025	378	-	Contested	-	-	-
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/127/2023	19-07-2023	MCD Vs ENGINEERING DEVELOPMENT	Nitin Shokeen	-	07.11.2025	842	-	Contested	-	-	-
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/25/2024	26-03-2024	Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr.	Deepak Dahiya(P),	9711170446	28.11.2025	612	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1344/24	06-12-2024	M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT LTD Vs RAMDIYA	Muskan Arora	856047570	15-11-2025						
			401	CS (COMM)	1364/24	10-12-2024	M/S HAR LAL GUPTA AND SONS VS M/S SAMPAX INDIA AND ORS	M.U. Rehman	9811022221	29-11-2025						
			401	CS (COMM)	575/25	20-05-2025	BANK OF BARODA VS HIMANSHU BANSAL	Geetanjali Sharma	8447833470	26-11-2025						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)-1464/23	01-11-2023	ATUL GOEL VS NARENDER KUMAR			07/11/25	736					
			402	CIVIL SUIT	CS (COMM)-710/2023	28-04-2023	ABDUL WAHAB KHAN VS MD. SHAKEEL @ TIGER	MD. ANAS	9818729629	10/11/25	927					
			402	CIVIL SUIT	CS (COMM)-897/2023	02-06-2023	VDR COLOUR AND CHEMICALS VS M/S JAYSHRIVASTAVA COLOUR COMPANY	AJAI KR SHRIVASTAVA	9643680750	26/11/25	908					
			402	CIVIL SUIT	OMP COMM- 06/2024	16-01-2024	RAM SANTHANAM PARSAD VS PNB HOUSINING FINANCE	SAKET PNBGOEL	9739046560	27/11/25	681					

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			402	CIVIL SUIT	CS COMM- 1585/2023	14-12-2023	NARENDER SINGH VS RRR AGENCY	WASAN LAW OFFICE	9811227766	29/11/25	715					
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS (comm)	CS (COMM)/132/2025	17-02-2025	TRIPTI ASRI Vs HARMEET SINGH/HARMEET SINGH KOHLI	AAKASH KUMAR(P),	9818388241	10-11-2025	266	yes	DECREE	nil	nil	
				CS (comm)	CS (COMM)/170/2022	28-02-2022	SHIVINDER AGGARWAL Vs NIMMI GARGDOSHILK AND SAREES	RANJAN DOSHI(P),	7011312145	12-11-2025	1353	yes	CONTESTED	nil	nil	
				CS (comm)	CS (COMM)/779/2024	07-09-2024	SONIKA AHUJAJitender Singh PROPRIETOR M/S SIRILamba(P), RAM AND SONS Vs M/S AN ENTERPRISES AND ORS		9891939468	20-11-2025	439	yes	DECREE	nil	nil	
				CS (comm)	CS (COMM)/37/2020	18-01-2020	SH AJAY SHARMA Vs SHDHAN MOHAN VIJAY KUMAR SHARMASOLE PROPRETOR OF M/S AJAY TRACTOR CORPORATION	MISHRA(P),	9811180987	28-11-2025	2141	yes	DISMISSED	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND			22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL	
				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/193/2023	44984	SPRAY TECHNICS Vs ZORIN INTERIORS PVT LTD			27/11/25	1004					
					CS (COMM)/795/2023	45225	NARENDER KUMAR JAIN Vs SEEMA JUNEJA			29/11/25	765					
					CS (COMM)/895/2023	45269	Rakesh Arora Vs Mks Exim Solutions			26/11/25	718					
					CS (COMM)/990/2024	45617	SUPER FINE MOULDINGS Vs S P TIMBER			29/11/25	373					
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	203 Extn Block		CS (COMM)/193/2023	44984	SPRAY TECHNICS Vs ZORIN INTERIORS PVT LTD			27/11/25	1004					
					CS (COMM)/795/2023	45225	NARENDER KUMAR JAIN Vs SEEMA JUNEJA			29/11/25	765					
					CS (COMM)/895/2023	45269	Rakesh Arora Vs Mks Exim Solutions			26/11/25	718					
					CS (COMM)/990/2024	45617	SUPER FINE MOULDINGS Vs S P TIMBER			29/11/25	373					

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/727/2023	CS (COMM)/727/2023	05-10-2023	JASPAL SINGH PROP. M/S MILAP TRANSPORT ROADLINES THROUGH ITS AUTHORISED REPRESENTATIVE Vs			15-11-2025						
				CS (COMM)/553/2024	CS (COMM)/553/2024	05-07-2024	Kaizen Shipping Pvt Ltd Through Its A R Satish Vs Malhotra Electronics P Ltd			14-11-2025						
				CS (COMM)/825/2024	CS (COMM)/825/2024	21-09-2024	Hemant Kumar Vs HITESH VISHWASRAO BAGAL			03-11-2025						
				CS (COMM)/411/2025	CS (COMM)/411/2025	17-05-2025	M/s Suprabhat Textile Private Limited Vs Sanjay Kumar Singh Rana			19-11-2025						
				CS (COMM)/424/2025	CS (COMM)/424/2025	19-05-2025	STATE BANK OF INIDA Vs RAKESH			14-11-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/430/2022	CS (COMM)/430/2022	01-06-2022	M/S MAGIC BOWL HOSPITALITY PVT. LTD. Vs BASED ON A TRUE STORY			19-11-2025		YES	DECREE			
				CS (COMM)/442/2022	CS (COMM)/442/2022	02-06-2022	MAGIC BOWL HOSPITALITY PVT. LTD. Vs M/S BASED ON A TRUE STORY			19-11-2025		YES	DECREE			
				CS (COMM)/731/2024	CS (COMM)/731/2024	24-08-2024	SH RAMAN GANDHI Vs MR SHANKER LAL			28-11-2025		YES	DECREE			
				CS (COMM)/766/2024	CS (COMM)/766/2024	06-09-2024	Aqualite Industries Private Limited Vs Shekhar Kumar Gupta(Proprietor of SK Footwear)			11-11-2025		YES	DECREE			
				CS (COMM)/859/2024	CS (COMM)/859/2024	03-10-2024	Sona Machinery Ltd Vs Navin Kumar			10-11-2025		YES	DECREE			
				CS (COMM)/151/2025	CS (COMM)/151/2025	20-02-2025	Central Bank of India Vs N S COMMUNICATION THROUGH ITS PROPRIETOR NAVEEN KUMAR			13-11-2025		YES	DISMISSED			
				CS (COMM)/330/2025	CS (COMM)/330/2025	24-04-2025	BANK OF BARODA Vs REYAZ			22-11-2025		YES	DECREE			
				CS (COMM)/393/2025	CS (COMM)/393/2025	13-05-2025	State Bank of India Vs Ashok			21-11-2025		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	471/2021	08.11.2021	SKYWAYS AIR SERVICES PVT. LTD. VS. SLOGISTICS LINKAGE INDIA VPT. LD.	ABHISHEK KUMAR	9958789900	01.11.2025	1455	YES	DECREED	Nil	Nil	RECOVERY
				CS	956/2018	05.10.2018	IFFCO TOKIO GENERAL INSURANCE CO LTD. VS. I 2 DISTRIBUTION AND ANR.	PRANTAR BASU	9830204285	10.11.2025	2583	YES	DECREED	Nil	Nil	RECOVERY

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				CS(COMM)	13/2023	04.01.2023	RIPON NANGIA VS. M/S ESVEE INDUSTRIES FORWEAR	9971936388	27.11.2025	1059	YES	DECREED	Nil	Nil	RECOVERY	
				CS(COMM)	90/2022	06.01.2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT. LTD. VS. NAVNEET MAH	9999385389	28.11.2025	1423	YES	DECREED	Nil	Nil	RECOVERY	
				OMP(COMM)	197/2024	07.09.2024	GETZNER INDIA PRIVATE LIMITED VS.BHAYANA MR. KULDEEP	9999904687	04.11.2025	424	NO	ALLOWED	Nil	Nil	U/S 34	
				ARBTN	5488/2018	01.10.2018	DELHI METRO RAILVIBHA CORPORATION VS. KONE MAHAJAN ELEVATOR INDIA PVT. LTD.	9810702410	14.11.2025	2602	NO	REJECTED	Nil	Nil	U/S 34	
				OMP(COMM)	48/2024	27.02.2024	STATE BANK OF INDIA VERSUS A. K. BUILDER	P.S. SINGH	8588820583	20.11.2025	633	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	49/2024	27.02.2024	STATE BANK OF INDIA VERSUS A. K. BUILDER	P.S. SINGH	8588820583	20.11.2025	633	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	29/2024	08.02.2024	VAG INFOTECH PRIVATE LIMITED AND ORS. VS. NATIONAL SKILL DEVELOOPMENT CORPORATION	SANDEEP KUMAR	9868204722	24.11.2025	656	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	17/2020	01.02.2020	UNION OF IDNIA VS. M/S HINDUSTAN PRFAB LT.D	SASHISH KUMAR SHARMA	9313471929	26.11.2025	2126	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	61/2021	23.04.2021	M/S P K SHEFI THROUGH ITS PROP MR. PK SHEFI VS. INDIAN RAILWAYS CATERING AND TOURISM CORPORATION	SANJEEV KUMAR SHARMA	8826114343	27.11.2025	1680	NO	ALLOWED	Nil	Nil	U/S 34
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	526 / 2022	06.06.2022	MCCAIN FOODS INDIA PVT. LTD. VS. SUMIT KOHLI	MR. MAYANK MAHENDRY	8510019811	07.11.2025	1251	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	645 / 2023	18.11.2023	IDBI BANK LTD. VS. MR. KAIZEN PAHWAK TECHNOCRATS PVT. LD.	MR. VIVEK KUMAR	9811267703	24.11.2025	748	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil													
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/126/2023	02-03-2023	M/S M E TESTING LABORATORY Vs M/S M E TECHNOLOGY	Ms Varnika Bajaj	9838660707	01-11-2025	975	Yes	DECREED	NA	NA	Suit U/s 134, 135 and 29 of the Trademark Act
			12, New Court Block-I	Civil Suit	CS (COMM)/518/2022	06-09-2022	UNIQUE ENERGOS PVT LTD Vs RAMBIR SINGH	Sh. Amit Tiwari	9811129304	12-11-2025	1163	Yes	DECREED	NA	NA	Suit for Relief of Permanent Injunction of TM/Copyright
			12, New Court Block-I	Civil Suit	CS (COMM)/184/2022	08-03-2022	EMU LINES PVT.LTD. Vs PROMINENT COMTECH PRIVATE LIMITED	Ms. Liza M. Baruah	9711131164	15-11-2025	1348	Yes	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT DAYS SECTION	
			12, New Court Block-I	Civil Suit	CS (COMM)/672/2022	01-12-2022	ARVIND CHEMICALS SYNTHETICS PVT.LTD Vs STATE OF UTTAR PRADESH	Mr. Uday Kumar	8882303942	04-11-2025	1069	No	DECREED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 46/2024	25-01-2024	Central Bank of India Vs Om Prakash	SUBODH KUMAR SINGH	9142299647	11-11-2025	656	-	CONTESTED/DECREE	-	-	-
			6, New Court Block-I	Commercial	CS COMM 102/2024	45352	Biorx Venture Advisors Vs Gls Pharma Ltd	ANIMESH SINHA	9899227290	45982	630	-	SUIT DISMISSED/CONTESTED/DECREE	-	-	-
			6, New Court Block-I	Commercial	CS COMM 563/2023	45215	Three Aces Global Logistics Pvt Ltd Vs Uma Shankar Bhatt Prop.	UDAY KUMAR	8882303942	45989	774	-	CONTESTED/DECREE	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/132/2020	28-02-2020	ANSHUL GOEL Vs M/S BERILISHUS FOODS PVT. LTD. AND ORS.	Manish Verma(P)	9810243904	21-11-2025	2093	yes	Contested	NA	NA	Civil Procedure Code--RECOVERY
			17, New Court Block-I	Commercial	CS (COMM)/92/2020	07-02-2020	NANKI MAGGO PAPNEJA AND ORS Vs M/S MRS FLAKES AND ORS	Sagar Chandra(P)	9811151926	29-11-2025	2122	No	Contested	NA	NA	Trade Mark Act 1999--141
			17, New Court Block-I	Commercial	CS (COMM)/167/2020	21-03-2020	FLAKES AND ORS. Vs LIMERICK DESIGNS AND ORS.	Ankit Yadav(P)	8574590040	29-11-2025	2079	No	Contested	NA	NA	Copyright Act 1957--55Specific Relief Act 1963--10
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/376/2022	09-06-2022	M/S NOWOTEXTILES PVT. LTD Vs M/S INSTAPOWERS ENERGY EFFICIENCY PRIVATE LIMITED	NITIN PRAKASH	9899693508	11-11-2025	1251	YES	Contested	NIL	NIL	Suit for recovery
			29, New Court Block-II	Commercial	CS (COMM)/375/2024	07-08-2024	Union Bank of India Vs Vinita Singhal	ARVIND SINHA	9810618195	29-11-2025	479	YES	Contested	NIL	NIL	Suit for recovery
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 657/2023	05-12-2023	Martechnofy Vs Callxp Communications Pvt Ltd	VISHESH SINGH	9971052800	13-11-2025	709	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 352/2019	04-11-2019	M/S DHANUKAS AGRITECH LTD. VS ORACLE INDIA LTD.	K. SCHAUDHARY	8076280322	18-11-2025	2206	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 275/2024	05-06-2024	Punjab And Sind Bank Vs M S Jph Enterprises	S. A. KHAN	9999699489	20-11-2025	533	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (473/2024)	08-10-2024	Bala Devi Vs MUNICIPAL CORPORATION OF DELHI	VIKASH SHARMA	9810566116	27-11-2025	415	YES	DECREED	-	-	SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	547/2025	07-07-2025	STATE BANK OF INDIA VS ANIL GOSWAMI	NITIN KUMAR & SUCHITA DIXIT	9711718006 & 8896932838	17-11-2025	133	--	DECREED	--	--	
				CS (COMM)	2857/2024	08-07-2024	STATE BANK OF INDIA VS RAKESH	SUCHITA DIXIT & RADHEY SHAYAM	9971980566 & 8896932838	18-11-2025	498	--	DECREED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	OMP (I) (COMM.)/83/2025		45918	SURJEET SINGH CHADHA Vs ASHIMARA HOUSING PVT LTD	KARTIK BHARDWAJ	9810182555	45988	70	YES	ALLOWED	-	-	
				OMP (I) (COMM.)/84/2025		45918	SURJEET SINGH CHADHA AND ANR Vs ASHIMARA HOUSING PVT LTD	KARTIK BHARDWAJ	9810182555	45988	70	YES	ALLOWED	-	-	
				SC NO. 1853/16 (from previous Court of Ld. PO)		41620	STATE VS. TANUJ @ KUNAL 346/13 A.Cy 307/353 IPC	-	-	45976	4356	YES	ACQUITTED	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/272/2022	44628	ARTI MARIA WIFE OF DR. ANMOL MARIA Vs MANPREET SINGH NARCHALSON OF LATE BHUPINDER SINGH NARCHAL	SH. DIVIJ SONI	9910072693	45973	1345	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/1218/2022	44915	M/S. METRIX RESEARCH AND ANALYTICS PRIVATE LIMITED Vs SHRI VINEET KUMAR TRIPATHI	SH. RAJVI TYAGI	9810293300	45980	1065	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ 605/2021	44443	NEETU DEVI THROUGH SPA Vs DELHI URBAN SHELTER IMPROVEMENT BOARD Govt. of NCT of Delhi THROUGH DEPUTY DIRECTOR	Sh. Sanjay Kumar	9968010672	45975	1532		DECREED	--	--	
				COMMERCIAL SUIT	CS COMM 133/2021	44251	MOOLCHAND HEALTHCARE FOUNDATION AND ORS. Vs MR. MANPREET SINGH AND ANR.	Sh. Gaurav Bahl	9811132858	45988	1737		DECREED	--	--	
				COMMERCIAL SUIT	CS COMM 132/2019	43623	M/S KAMDHENU CEMENT Vs P.D. YADAV	Sh. Manish Gandhi	9971772226	45990	2367	--	REJECTED	--	--	
				COMMERCIAL SUIT	CS COMM 1189/2022	44904	PD YADAV PROP M/S POLYCONES Vs M/S KAMDHENU CEMENT G	Sh. Palak Dhari/self	7428556333	45990	1086	--	DISMISSED	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/80/2020	01-02-2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH	-	18-11-2025	2117	YES	Contested	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME T	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION	
				COMMERCIAL CASE	CS (COMM)/149/2020	06-03-2020	NIYOGI BOOKS PVT LTD Vs USHA JAIN	AMISH TANDON	-	20-11-2025	2085	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/361/2024	15-05-2024	BPMV BUSINESS SOLUTION PVT. LTD. Vs BPS GOVERNMENT MEDICAL COLLEGE FOR WOMEN	Sachin Anand	-	03-11-2025	537	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/238/2025	26-03-2025	MRS. GEETA AGGARWAL Vs MS. RUPAN AHLUWALIA	Kamal Bansal	-	14-11-2025	233	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/551/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI SUSHIL KUMAR MISHRA	Manoj Kumar	-	20-11-2025	135	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/308/2021	27-08-2021	VIPIN ARORA Vs NIVAN BUPA HEALTH INSURANCE COMPANY LIMITED	Nandwani Associates	89810528802	19-11-2025	1545	YES	CONTESTED	---	---	
				U/S 34	OMP (COMM.)/47/2025	04-07-2025	SMT. RAMAN GUPTA Vs AXIS BANK LTD.	D.R. JAIN LAW FIRM	9868503030	18-11-2025	228	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/513/2023	30-05-2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH ITS PROPRIETOR SH. SUHAAS RAI	Dinesh Tiwari & Seema Mishra	990195020	11-11-2025	896	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/820/2023	06-09-2023	M/S FASTSURANCE CONSULTANTS PVT. LTD. Vs UTTAM BHAKAT	Stellar Legal	818930209	06-11-2025	792	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT- 07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	2469/2024	03.06.2024	JAINEMO PVT LTD VS CRACKALE TELEGRAM	Sh Rupin Dhal	9999996682	22.11.2025	537	-	DECREED	-	-	
			30	cs (COMM)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd. Vs Clevergene Biocorp Pvt Ltd.	Arun Kumar Vidhyarthi	9205318423	17.11.2025	200	-	DECREED	-	-	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS/COMM	989/2023		STATE BANK OF INDIA V/S MANOJ	AMIT KUMAR SINGH	7011848842	01.11.2025		NO	DECREED	N.A.	N.A	
				OMP (COMM)	112/2023		VARUN GUPTA V/SS.K. GOEL IRRIGATION AND FLOOD	SS.K. GOEL AND	9810100554	07.11.2025		NO	DISMISSED			
				CS/COMM	3777/24		APEX GLOBAL V/ PSS LOGISTIC	NARENDER KUMAR	9818983888	10.11.2025		NO	DECREED			
				CS/COMM	3838/24		ASCENT CONSTRUCTION V/S AMABSHAKTI UDYOG LIMITED	NEERAJ KUMAR	9313521769	14.11.2025		NO	PLAINT RETURNED			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Oppositioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Date of Execution / Decree	Number of Days for Execution	Act Section
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	206/2024	11-07-2024	M/S LABOURNET SERVICES INDIA PVT.LTD. VS. M/S SGT BUTKARSH BHARGAVA	SAUMITRA SINGHAL VS. BUTKARSH BHARGAVA	NIL	11-11-2025	485	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	92/2025	26-03-2025	RICHCREDIT FINANCE PVT. LTD. VS. AMRIT PAL SINGH	NISHANT MITTAL VS. GOVIND SINGH	NIL	15-11-2025	229	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	79/2025	18-03-2025	CANARA BANK VS. TINA SHARMA	SUNIL KR. JHA VS. ANAND SINGH	NIL	22-11-2025	244	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	109/2025	04-04-2025	KALKI LIGHTING LTD.VS. SHIVAM ELECTRICALS	R.K. BHARANI VS. NILENDU VATSYAYAN	NIL	27-11-2025	233	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	394/2023	17-10-2023	PUNJAB NATIONAL BANK VS. OMIKAR ENTERPRISES	SAYAK BANDOPADHYAY VS. RAHUL TEOTIA	NIL	29-11-2025	772	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	191/2022	07.06.2022	ARUNA MAITHEL VS. ARCHANA BHASIN	LAKSHAY JOSHI	9999852428	12.11.2025	1254	YES	DECREED	12.11.2025	NIL	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST		C.S. (COMM)	45/2025	28-03-2025	CREDODOLOGY SERVICES-PRIVATE LIMITED Vs. TIJARA ENTERPRISES AND OTHERS		-	30-10-2025	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 40/2025	17.01.2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS. ASHU SHARMA	RAKESH NAUTIYAL	9718565756	29.11.2025	317	YES	DECREED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 35/2025	15.01.2025	PEM WATI VS PRAVEEN KUMAR	H REHMAN	9811238759	29.11.2025	317	YES	DECREED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 22/2025	10.01.2025	CANARA BANK VS. RESHMA	ANUJ AGGARWAL	9999490798	26.11.2025	320	YES	DECREED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 112/2020	23.01.2020	M/S INDIA WIRE VS M/S RAVI ELECTRONICS INDUSTRIES	8076099954	PULKIT AGGARWAL	06.11.2025	2089	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 489/2024	17.09.2024	PUNJAB NATIONAL BANK V/S M/S SGLS APPARELS	9315165656	KRISHAN KUMAR SHARMA	24.11.2025	428	Yes	DECREED	Execution not filed	nil	
	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 254/2025	22.04.2025	MUNNA LAL VS RAKESH DHONDIYAL	PAYAL BAHAL	9910860430	22.11.2025	214	NO	DECREED	EXECUTION NOT FILED	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 435/2025	12.07.2025	BANK OF INDIA VS. KHUSHBOO MISHRA	KUMAR VISHWJEET	9718909886	29.11.2025	140	NO	DECREED	EXECUTION NOT FILED	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/549/2023	EJAJUL SHAIKH VS M/S GARUDA CONSTRUCTION AND ENGG. PVT. LTD.	30-10-2023	ANURAG SHARMA	7982668896	27-11-2025	759 DAYS	-	DECREED	Execution not filed till date		
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/62/2024	M/S GARUDA CONSTRUCTION AND ENGG. PVT. LTD. VS EJAJUL SHAIKH	20-01-2024	ANURAG SHARMA	7982668896	27-11-2025	677 DAYS	-	DECREED	Execution not filed till date		
43	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	406	Civil	CS (COMM.)/516/2022	10-06-2022	NAPIN IMPEX LIMITED Vs VAIBHAV PLASTICS			08-11-2025			Contested			
					CS (COMM.)/202/2019	17-07-2019	M/S CITICOOL CORPORATION Vs M/S AAIC BUILDING SOLUTIONS LTD AND ANR			19-11-2025			Contested			
					OMP (COMM.)/5/2022	18-01-2022	NITIN SHARMA Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.			20-11-2025			Contested			
					CS (COMM.)/370/2022	14-09-2018	KAMAL CHAUHAN Vs INDO LAMINATES PVT. LTD. ORS			24-11-2025			Contested			
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/246/2023	03.04.23	Arti Goyal Vs. Chetan Pahwa & Anr.	Nitin Ahlawat	N.A	03.11.25	945 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/720/2022	23.09.23	Siddharth Gupta Vs. Garuda Construction & Engineering Pvt. Ltd.	Sachin Kr. Jain	N.A	10.11.25	779 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/631/2024	07.10.24	Union Bank of India Vs. Krishan Kant Upadhyay Prop. Of M/s Kamdhenu Milk Product	Deepa Gupta	N.A	10.11.25	399 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/100/2021	10.02.21	M/s Freedom Colors Vs. M/s Shree KarangarUpadhyay Textiles Pvt. Ltd.	Ashish Upadhyay	N.A	13.11.25	1737 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/334/2021	15.07.21	M/s Shree Karangar Textiles Pvt. Ltd. Vs. M/s Freedom Colors	Ajay Jain	N.A	13.11.25	1582 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/160/2025	03.03.25	Satpal Singh Vs. The New India Assurance Co. Ltd.	C P Rajan	N.A	15.11.25	257 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/729/2023	26.09.23	Ram Shankar Pandey Vs. Shiv Kr. Bansal	Pushp Saini	N.A	21.11.25	792 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/234/2024	19.04.24	Ashok Kr. Gupta Vs. BrBharat Gupta Footwear	Bharat Gupta	N.A	24.11.25	584 Days	Yes	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	ARB.A.COMM	23.05.2025	MANOJ KHATRI VS HERO FINCORP LIMITED	RUCHI KASHYAP, RAHUL	8448135829, 8285002845	29.11.2025	190	NO	DISMISSED	NIL	NIL	ARBITRATION AND CONCILIATION ACT, 1996. U/S
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/29/2024	11-01-2024	Karambir Singh Khatri Vs Municipal Corporation Of Delhi	VIVEK LUTHRA(P),	9891246538	17-11-2025	676	DISMISSED			Recovery of Money	
			613	Commercial Suit	ARB A (COMM)/4/2025	16-09-2025	SAMMAAN CAPITAL THROUGH AUTHORIZED REPRESENTATIVE Vs M/S SHUBHAM	Sangeeta ITSSondhi(P),	9953994696	10-11-2025	55	DISMISSED			Us 9 Arb. & Conciliation Act	
			613	Commercial Suit	CS (COMM)/258/2024	14-05-2024	Punjab National Bank Vs Munna Medicos	VED PRAKASH(P),	9711900673	19-11-2025	554	DECREED			Recovery of Money	
			613	Commercial Suit	CS (COMM)/215/2023	27-04-2023	AAYUSH KUMAR SHUKLA Vs M/S CUBICAL LABORATORIES PRIVATE LIMITED	RAJ KUMAR MAHTO(P),	9278904426	21-11-2025	939	PARTLY ALLOWED			Recovery of Money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	nil													
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	462/2023	03.10.2023	SUDHIR GUPTA Vs M/S MODI MARCO ALDANY PVT. LTD.THROUGH ITS DIRECTOR MANAGING	Rajesh Bhatia	9811331125	13.11.2025	772 Days	Yes	CONTESTED DECREED	-	-	
			509	CS (COMM)	41/2022	05.02.2022	SANJAY NAGPAL Vs M/S KIASHI PRIVATE LIMITED	GAURAV KUMAR CHITKARA	9899939005	25.11.2025	1389 Days	Yes	CONTESTED DISMISSED	-		